

- The delay by some States in submission of crop yield data will now be suitably addressed using technological solutions.
- Provision has been made for earmarked administrative expenses @ 3% for strengthening the infrastructure and technology for better delivery of the Scheme.
- Insurance companies have been asked to mandatorily utilize 0.5% of gross premium collected by them for IEC activities at grass root level to build overall insurance literacy of farmers to take informed decisions.
- Use of more technology for transparency and quick assessment of crop yield/loss for early settlement of claims.

#### **Implementation of National Programme for Organic Production**

679. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the aims and objectives of National Programme for Organic Production;
- (b) the details of States in which the above programme is being implemented, with a particular reference to Andhra Pradesh;
- (c) how Indian organic standards (Jaivik Bharat) can be compared with US and EU; and
- (d) the efforts being made to bring down cost of organic products, such as incentivizing for increasing yield per acre, storage and warehousing to protect from exposing to chemicals, etc?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) The aims and objectives of National Programme for Organic Production (NPOP) are given in the Statement-I (*See* below).

The area certified under NPOP in different states including Andhra Pradesh is given in the Statement-II (*See* below). The data as per the information provided by the Certification Bodies accredited under NPOP.

- (c) NPOP standards have been recognized equivalent to EU Regulation for unprocessed plant products. USDA has granted conformity assessment to Agricultural

and Processed Food Products Export (APEDA) as per the conformity assessment standards of National Programme for Organic Production for certification and export of organic product to United States of America (USA) as per USDA National Organic Program (NOP) standards. The National Organic Program (NOP) is the federal regulatory framework in the United States of America (USA) governing organic food. The NOP accreditation is given to the NPOP accredited Certification Bodies under the Recognition Agreement between India and US for Conformity assessment.

Jaivik Bharat Logo is granted by Food Safety and Standard Authority of India (FSSAI) for sale of organic produce in India based on certifications under NPOP & PGS.

A dedicated scheme namely Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) has been implemented in NER since 2015-16 mainly for exports of third party certified organic niche crops. The scheme supports Farmer Producer Organisations (FPOs) / entrepreneurs in a value chain mode from input production/procurement, to infrastructure creation for post harvest management and marketing facilities. The pattern of assistance under MOVCDNER for infrastructure creation, packaging, branding, transportation is given in the Statement-III (*See below*). The assistance is also provided under the schemes Parmparagat Krishi Vikas Yojana (PKVY) for organic conversion, organic inputs, on farm inputs, production infrastructure, etc. The details is given in the Statement-IV (*See below*).

Agricultural & Processed Food Products Export Development Authority (APEDA) provides assistance under Export Infrastructure Development and Market Development scheme components for creation of capital assets, integrated pack house, purchase of insulated refrigerated transport vehicles/mobile pre-cooling unit, single or multiple products processing facilities, cold store/warehouses, carbon dioxide generators, fumigated stores and Silos etc. The products covered under TraceNet traceability system for organic products are eligible under the scheme. The assistance is limited to the 40% of the total cost subject to the ceiling of ₹ 100 lakhs.

#### ***Statement-I***

##### ***Aims and objectives of NPOP***

**The aims of the NPOP, *inter alia* include the following:**

- (a) To provide the means of evaluation of certification programme for organic agriculture and products (including wild harvest, aquaculture, live stock products) as per the approved criteria.

- (b) To accredit certification programmes of Certification Bodies seeking accreditation under this programme.
- (c) To facilitate certification of organic products in conformity with the National Standards for Organic Production (NSOP).
- (d) To facilitate certification of organic products in conformity with the importing countries organic standards as per equivalence agreement between the two countries or as per importing country requirements.
- (f) To encourage the development of organic farming and organic processing.

## 2.1 SCOPE

The NPOP shall, *inter alia*, include the following:

- (a) Policies for development and certification of organic products as notified by the Department of Commerce from time to time.
- (b) National standards for organic products and processes.
- (c) Accreditation of certification programmes to be operated by Certification Bodies.
- (d) Certification of organic products.

### Statement-II

#### State-wise cultivated farm area for the year 2019-20

Sl. No.	State	Certified Organic Area (In Ha.)	Under Conversion area (In Ha.)	Total area (in ha.)
1	2	3	4	5
1.	Andaman and Nicobar Islands	0	7,484.00	7484
2.	Andhra Pradesh	15,128.83	22,074.04	37,202.87
3.	Arunachal Pradesh	147.35	10,510.31	10657.662
4.	Assam	15,396.83	11,296.84	55344.536
5.	Bihar	1.2	22,711.35	22712.554

1	2	3	4	5
6.	Chhattisgarh	12,867.91	9,569.89	22,437.80
7.	Goa	9,416.34	3,020.14	12,436.48
8.	Gujarat	57,642.28	37,565.30	95,207.58
9.	Haryana	3,067.17	3,088.58	6,155.74
10.	Himachal Pradesh	8,704.40	3,349.48	12,053.88
11.	Jammu and Kashmir	19,046.27	11,229.68	30,275.95
12.	Jharkhand	1.06	25,853.12	25854.184
13.	Karnataka	60,124.83	20,940.40	81,065.23
14.	Kerala	21,466.15	20,314.34	41,780.49
15.	Ladakh	0	64.221	64.221
16.	Lakshadweep	895.513	0	895.51
17.	Madhya Pradesh	473,522.47	419,373.94	892,896.41
18.	Maharashtra	205,216.28	77,280.04	282,496.32
19.	Manipur	3,241.40	9,748.67	12,990.07
20.	Meghalaya	24,732.96	20,649.44	45,382.40
21.	Mizoram	40.45	9,989.44	10029.89
22.	Nagaland	1,901.42	12,353.55	14,254.97
23.	New Delhi	0.718	0	0.718
24.	Odisha	76,424.58	11,753.03	88,177.61
25.	Pudducherry	2.835	20.81	23.645
26.	Punjab	2.835	8,502.57	9021.951
27.	Rajasthan	160,850.23	126,728.26	287,578.49
28.	Sikkim	73,402.97	2,314.68	75,717.65
29.	Tamil Nadu	7,140.90	18,864.83	26,005.73
30.	Telangana	5,512.48	3,229.80	8,742.28

1	2	3	4	5
31.	Tripura	203.56	3,335.62	3,539.18
32.	Uttar Pradesh	48,890.09	12,058.08	60,948.18
33.	Uttarakhand	23,767.17	18,279.85	42,047.02
34.	West Bengal	5,254.96	1,137.09	6,392.05
TOTAL		1334530.986	964691.384	2,299,222.37

**Statement-III****Mission Organic Value Chain Development for North Eastern Region:**

Component-wise financial assistance:

Components

Clusters development, training, documentation etc -Rs 4075/Farmers &10000/ha.

Inputs -25000/ha

Integrated Processing unit: upto ₹ 600 lakh

Custom hiring centres: Rs 10 lakh/FPO

Integrated Pack house: upto Rs 37.50 lakh

Refrigerated vehicle - upto ₹ 18.75 lakh

Transportation / 4 wheeler: upto ₹ 6.00 lakh

Pre-cooling, cold stores, ripening chambers- Rs upto18.75 lakh

Branding, labeling, packing, publicity - As per proposal.

Post-harvest infrastructure - 75% assistance for FPCs - 50% for private entrepreneur- 50% subsidy transportation

*Statement-IV*

*Pattern of assistance for promotion of organic farming and other schemes Pattern of assi.*

Sl. No.	Component	Pattern of assistance/ha			Total financial assistance per ha. 3 year
		1st Year	2nd Year	3rd Year	
A.	Programme implementation through Support Agencies	2500	2500	2500	7500
B.	PGS Certification through Regional Councils	700	1000	1000	2700
C.	Incentive to farmers through DBT	12000	10000	9000	31000
D.	Value addition, marketing and publicity	1300	3500	4000	8800
TOTAL		16500	17000	16500	50000

• Rs 500.00 lakh per cluster of 1000 ha. each.